

- (iii) Old wagons which had earlier been withdrawn from service have been pressed into service again by reconditioning them for short lead movements.
- (iv) A drive has been instituted to increase the originating wagon load by permitting loading to the extent of 2 tons in excess of the carrying capacity of a wagon.
- (v) In order to meet the shortfall, additional orders for the manufacture of 8500 CR and 'O' type wagons have been placed on the Railway Workshops against 1961-62 Rolling Stock Programme.
- (vi) Steps taken to *increase wagon output*—
- (a) Import of steel has been arranged by this Ministry in consultation with the Ministry of Steel, Mines and Fuel for items in short supply.
- (b) As far as indigenous steel is concerned, the Ministry of Steel, Mines and Fuel have been kept advised periodically and a chasing organisation set up in Calcutta.

RAILWAY LINE BETWEEN ANUPPUR AND Waidhan (Sringrauli)

•93. SHRI GURUDEV: Will the Minister of RAILWAYS be pleased to state whether it is a fact that Government have started surveying a rail connection between Anuppur and Waidhan (Sringrauli) in Madhya Pradesh?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY) : A survey has recently been ordered, and the field work will commence after the monsoons are over.

LOCATION OF DIESEL LOCOMOTIVE MANUFACTURING PLANT IN UTTAR PRADESH

•94. SHRI A. C. GILBERT: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to locate the Diesel Locomotive Manufacturing Plant in Uttar Pradesh; and

(b) if so, at which place it will be located and what progress has been made in this regard?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) and (b) Formal decision about the place of location of the Diesel Locomotive Factory has not yet been taken.

DERAILMENT OF SECUNDERABAD-WADI EXPRESS AT SHANKERPALLY

*95. SHRI S. CHANNA REDDY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Ave bogies of the 332 Secunderabad-Wadi Express, got derailed at Shankerpally on the 22nd July, 1961; and

(b) if so, what is the extent of damage caused as the result of the derailment, and what action Government have taken to find out the causes thereof?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes.

(b) Damage—Rs. 20,000.

The Government Inspector of Railways has conducted a Statutory Enquiry into the accident.

PASSENGERS WAITING HALL AT BHIWANI RAILWAY STATION

32. SHRI BANSI LAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the construction work of a passengers waiting hall at Bhiwani railway station which was started two years back, has not yet been completed;

(b) if so, what are the reasons for the delay and by when the said hall is likely to be completed; and

(c) whether it is a fact that there is no water cooler at Bhiwani railway station; if so, what are the reasons therefor?